

**GOVERNMENT OF INDIA**

**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO-3568**

**ANSWERED ON- 21/03/2025**

**IMPACT OF RECENT US POLICY CHANGE ON MIGRANTS**

**3568 SMT. RACHNA BANERJEE**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

**(a) the likely impact of the recent United States Policy change regarding illegal migrants on Indian citizens who are currently residing in the US without legal documentation;**

**(b) the manner in which the Indian Government view the recent US stand on illegal immigration;**

**(c) whether the said policy change is likely to influence diplomatic discussions between the two countries; and**

**(d) the steps taken/proposed to be taken by the Indian Government to ensure that Indian Nationals especially those affected by the US policy, receive necessary legal assistance and protection?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a to d) Individuals who have entered the U.S. illegally, or who have overstayed their visa validity, or found to be staying in the U.S. without any valid documentation or have criminal convictions against them are likely to be deported. It is the obligation of all countries to take back their nationals, if they are found to be living illegally abroad. This is however subject to an unambiguous verification of their nationality. This is not a policy practiced only by India; it is a generally accepted principle in international relations.**

**The U.S. has been carrying out deportation operations for several years now. Deportation of Indians from the US is accepted only after concerned Indian agencies have firmly established the nationality of the returning individuals.**

**The Ministry of External Affairs remains constantly engaged with the U.S. side in promoting safe, orderly and legal migration and addressing illegal immigration by taking strong action against unscrupulous agents, bad actors, criminal facilitators and illegal immigration networks.**

**Government of India accords highest priority to the safety, security and welfare of Indians abroad. These issues are taken up with foreign governments, including with the Government of the United States, at every available opportunity.**

**Necessary assistance to Indians abroad is provided by the Government as per extant rules and policy.**

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